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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 158/7/NCLT/AHM/2017



Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

Name of the Company: R D Synthetics & Radhakishan Bhagwandas
Ruchandani (HUF)
V/s.
Beeceelene Textile Mills Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	CS MANOJ HURKAT	PCS	R-1	
2.	DHIREN R. DAVE	PCS	Petitioner	

ORDER

Learned PCS Mr. Dhiren Dave present for Financial Creditor/Petitioner. Learned PCS Mr. Manoj Hurkut present for Respondent.

Heard arguments of learned PCS for Petitioner and learned PCS for Respondent.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 09th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL